

## NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 06.06.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in court No.12.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 06.06.2022 at 11.30 A.M. and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 06<sup>th</sup> June, 2022  
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 6<sup>th</sup> June 2022**  
**COURT NO. 2**  
**SINGLE BENCH (BENCH ID-24812)**  
**AT 11:30 AM**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

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**Orders(with defect)**

1 C.M.P./575/2019 DINESH KUMAR SAH SHANKAR LAL AGARWAL DR. GYANENDRA KUMAR  
**vs**  
BANK OF INDIA  
CODE OF CIVIL PROCEDURE, 1908

2 A.APPL/23/2021 LINKTECH SERVICES PROPRIETOR NIRANJAN KUMAR  
SUSHOBHAN BANERJEE  
**vs**  
SAMSUNG INDIA ELECTRONICS PVT  
LTD THROUGH THE MANAGING  
DIRECTOR  
ARBITRATION & CONCILATION ORDINANCE, 1996

**Orders**

3 W.P(C)/7258/2013 RAMESHWAR HAZAM DILIP KR PRASAD MANOJ KR. NO.3  
**vs** AJAY KR PATHAK MD. SHAMIM AKHTAR  
THE STATE OF JHARKHAND THROUGH UMESH PATHAK JAY SHANKAR TIWARY  
DEPUTY COMMISSIONER AND ORS KRISHNA KUMAR  
NEETA KRISHNA  
AMIT SINHA

4 W.P(C)/7266/2013 SHILA DEVI DILIP KR PRASAD VIKASH KISHORE PRASAD  
**vs** R.B.SINGH TRIVENI MISHRA  
THE STATE OF JHARKHAND AND ORS AJAY KR PATHAK

5 W.P(C)/7293/2013 PRAMEELA SAHI LUKESH KUMAR SRIJIT CHOUDHARY  
**vs**  
REVENUE DEPARTMENT  
CODE OF CIVIL PROCEDURE, 1908

6 A.APPL/16/2021 MS NATIONAL COLLATERAL VIKAS PANDEY  
MANAGEMENT SERVICES LIMITED JANAK KUMAR MISHRA  
THROUGH ITS AUTHORIZED RAKHI SHARMA  
SIGNATORY RAKESH KUMAR DEEPAK KR SINHA  
**vs**  
SHIVAM RICE MILL THROUGH ITS  
PROPREITOR ANIL KUMAR AGARWAL

IA NO, 5101/2021 (For Amendment Petition)

ARBITRATION & CONCILATION ORDINANCE, 1996

7 A.APPL/30/2021 MS NATIONAL COLLATERAL VIKAS PANDEY  
MANAGEMENT SERVICES LIMITED JANAK KUMAR MISHRA  
THROUGH TRIBHUWAN SINGH BORA RAKHI SHARMA  
**vs** DEEPAK KR SINHA  
MS PRIYANSHI AGRO INDUSTRIES  
THROUGH ITS PARTNER PARDEEP  
CHITLANGIA

IA NO, 5096/2021 (For Amendment Petition)

ARBITRATION & CONCILATION ORDINANCE, 1996

8 A.APPL/31/2021 MS NATIONAL COLLATERAL VIKAS PANDEY  
MANAGEMENT SERVICES LIMITED JANAK KUMAR MISHRA  
THROUGH TRIBHUWAN SINGH BORA RAKHI SHARMA  
**vs** DEEPAK KR SINHA  
MS KUNJ BIHARI FOOD PROCESSING  
PVT LTD THROUGH ITS DIRECTOR  
VINAY KUMAR AGARWAL

IA NO, 5102/2021 (For Amendment Petition)

ARBITRATION & CONCILATION ORDINANCE, 1996

**Admission**

9	W.P(C)/7211/2013	MS HUNUMANT CONSTRUCTION PVT LTD THROUGH ITS ASSISTANT GENERAL MANAGER SHRI PRIYA RANJAN SHARMA <b>vs</b> MINES AND GEOLOGY MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	KRISHANU RAY PARTH S. A. SWAROOP PATI	JAI PRAKASH,(A A G) INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA
10	W.P(C)/7222/2013	ARUN KUMAR SAHU <b>vs</b> HUMAN RESOURCE DEVELOPMENT	BINOD SINGH	AJIT KUMAR PARTH S. A. SWAROOP PATI RAHUL SABOO RUPESH SINGH
IA NO, 571/2014 (For Misc.) CODE OF CIVIL PROCEDURE, 1908				
<b>wt11</b>	W.P(C)/7250/2013	ANUP KUMAR PRADHAN <b>vs</b> HUMAN RESOURCE DEVELOPMENT CODE OF CIVIL PROCEDURE, 1908	BINOD SINGH	JAI PRAKASH,(A A G)
IA NO, 634/2014 (For Misc.)				
<b>wt12</b>	W.P(C)/7580/2013	SREENIBAS KUMAR MAJHI AND ORS <b>vs</b> HUMAN RESOURCE DEVELOPMENT CODE OF CIVIL PROCEDURE, 1908	BINOD SINGH	KRISHNA MURARI VERMA (GP1)
IA NO, 633/2014 (For Misc.)				
13	W.P(C)/7274/2013	SANTOSH KUMAR <b>vs</b> TRANSPORT MOTOR VEHICLES ACT, 1988	MITUL KUMAR	RAJEEV RANJAN MISHRA
14	W.P(C)/7720/2013	AKHIL CHANDRA AND ORS <b>vs</b> COLLECTARIATE LAND ACQUISITION ACT 1894	ASHUTOSH KR SINGH VENKATESHWAR GOPAL SHASHI KUMAR	SRIJIT CHOUDHARY ARUN KR SRIVASTAVA BADAL VISHAL
15	W.P(C)/7737/2013	RAJ KUMARI KANOI <b>vs</b> CHAIRMAN CUM MANAGING DIRECTOR ALLAHABAD BANK AND ORS CODE OF CIVIL PROCEDURE, 1908	KAUSTAV PANDA AKCHANSH KISHORE ROHIT NAGMANI TIWARI MANOJ KR DASH PRADYUMNA PODDAR PANDEY NEERAJ RAI KRISHNA KANT PANDEY	RAY RAJAT NATH
16	W.P(C)/7757/2013	TANVEER AHSAN <b>vs</b> THE BHARAT COKING COAL LIMITED THROUGH ITS MANAGING DIRECTOR AND ORS CODE OF CIVIL PROCEDURE, 1908	LUKESH KUMAR AKHILESH KR SINGH	INDRAJIT SINHA MANOJ KR. NO.3 SURAJ SINGH MD. SHAMIM AKHTAR AMITABH PRASAD SREENU GARAPATI AJAY KUMAR SAH
17	W.P(C)/7758/2013	MAHADEO SINGH <b>vs</b> SMT SHOBHA DEVI AND ORS	ANIL KR SINHA	SANJEEV KUMAR PRAMOD KUMAR PANKAJ
IA NO, 7783/2016 (For Amendment Petition) CODE OF CIVIL PROCEDURE, 1908				
18	A.APPL/20/2021	HEAVY ENGINEERING CORPORATION PRIVATE LIMITED <b>vs</b> G4S SECURE SOLUTIONS INDIA PRIVATE LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	SHRESTH GAUTAM YOGENDRA YADAV MR RAHUL DEV ZEESHAN AHMAD KHAN OMPRAKASH	
19	A.APPL/26/2021	DALMIA CEMENT BHARAT LIMITED THROUGH POWER OF ATTORNEY HOLDER MR RAJESH RANJAN <b>vs</b> COAL INDIA LIMITED THROUGH ITS MANAGING DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	RICHA SANCHITA RISHI RAJ VERMA AMIT KUMAR SINHA RIYA NARAIN	ANOOP KR MEHTA SAURAV KUMAR AMIT KUMAR DAS SHIVAM UTKARSH SAHAY

20	A.APPL/44/2021	INSTITUTE OF CONTINUING EDUCATION EDUCATION RESEARCH AND TRAINING THROUGH ITS SECRETARY AND C E O <b>VS</b> THE STATE OF JHARKHAND	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY	ASHOK KR YADAV
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ARBITRATION & CONCILATION ORDINANCE, 1996